Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: HI TECH GRAIN PROCESSING PRIVATE LIMITED Date of Commencement of Liquidation: 13-04-2022; List of Stakeholders as on Date: 25-07-2025; Name of IP: Mr. Chanchal Dua; Process Number: 1; Last 5 digitof registration number: 10821

SI. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of	Amount of claims	Amount of claims	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)	contingent claims	rejected	under verification	
1	Unpaid insolvency resolution process costs								NA
2	Liquidation costs incurred till date								NA
3	Secured financial creditors	8	5627281811	8	5450928925		176352886		Annexure 3
4	Unsecured financial creditors								NA
5	Operational creditors (Workmen)								NA
6	Operational creditors (Employees)								NA
7	Operational creditors (Government Dues)	2	997860546	2	997860546				Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	4	24143797	4	19753244		4390553		Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)								NA
Total		14	6649286154	14	6468542715		180743439		